

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 43  
IA No. 36/JPR/2021  
CP No. (IB)- 612(ND)2018  
TA No. 86/2018  
Under Section 9 of IBC, 2016

**In the matter of:**

**M/s Krishna Sales Corporation**

....Operational Creditor/Applicant

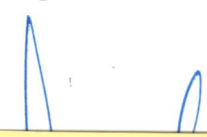
**Versus**

**M/s The Rajasthan Industrial Gases Limited**

.....Corporate Debtor

**ORDER**

Due to paucity of time, the matter could not be taken up. Post the matter to  
03.06.2021.

  
**Sd-**  
Assistant Registrar

April 06, 2021